GOVERNMENT OF INDIA PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:4352 ANSWERED ON:16.12.2009 NUMBER OF SC ST OFFICERS Chauhan Shri Dara Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) the total number of posts of Secretary Additional Secretary, Joint Secretary and Director in Government of India;

(b) the number of Scheduled Caste/Tribe Officers presently working on the above posts and their percentage;

(c) whether the percentage of SC/ST officers on these posts is as per their percentage in their respective cadres;

(d) if not, the reasons therefor; and

(e) the steps Government propose to take to promote SC/ST officers as per their percentage in their cadres and the time by which the proposal is likely to come in letter and spirit?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME MINISTRY'S OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLLIAMENTARY AFFAIRWS.(SHRI PRITHVIRAJ CHAVAN)

(a)& (b): The number of officers presently working as Secretary, Additional Secretary, Joint Secretary and Director, in the Government of India and the number of SC/ST officers on these posts and their percentage, as on 11.12.2009, as per the information available, is given below:

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Secy Addl.Secy Joint Secy Dir
Total No. 88 66 249 471
of officers
No. of SCs 00 01 13 31
% age of SCs 0.00 1.52 5.04 6.20
No. of STs 04 01 09 09
% age of STs 4.55 1.52 3.49 1.80
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(c)& (d): Officers, on the above posts, are appointed on deputation basis from various cadres. Therefore, the percentage of SC/ST officers on these posts need not be same as in their respective cadres.

(e):The posts of Secretary, Additional Secretary and Joint Secretary in the Ministries /Departments are not promotion posts, with the exception of posts in the Ministry of External Affairs etc. where the posts of these designations are cadre posts. Under the Central Staffing Scheme, the posts of Secretary, additional Secretary and Joint Secretary in other Ministries/Departments are mostly filled by appointment of officers, borrowed from various cadres including the State cadres, who are empanelled to hold such posts and who give their option for deputation under the Central Staffing Scheme. Also, the posts of Director (excluding the posts which are in the cadre of Central Secretariat Service) are filled under Central Staffing Scheme by borrowing officers from various cadres who opt for the Central Staffing Scheme. There is no provision of reservation for SCs/STs in these posts. However at the time of empanelment,

every effort is made to empanel officers belonging to SC/ST, if necessary by adopting liberal benchmarks as compared to officers from General Category.